THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong, the 15th May, 2019

No.HCM.II/125/Pt.I/Estt/2016/60: In pursuance to the resolution adopted in the Chief Justices' Conference, 2016, Hon'ble the Chief Justice is pleased to constitute a "Dedicated Cell" comprising following Members for utilization of funds sanctioned under 14th Finance Commission as per Action Plan of the High Court of Meghalaya:-

Secretary, Law Department	-Member
2. Commissioner & Secretary Planning	-Member
3. Commissioner & Secretary Finance	-Member
4. Senior Technical Director, NIC	-Member
5. Finance Officer, High Court of Meghalaya	-Member
6. (i) Registrar General, High of Meghalaya	-Member
(ii) Principal District Judge, Shillong	-Member
7. Director, Meghalaya State Judicial Academy, Shillong	-Member
	By order,

REGISTRAR GENERAL

Memo No.HCM.II/125/Pt.I/Estt/2016/60-A Dated Shillong, the 16th May, 2019 Copy to: -

- 1. The Secretary General, Supreme Court of India, New Delhi.
- 2. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
- 3. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information and necessary action.
- 4. The Commissioner & Secretary, Planning, Shillong for favour of information and necessary action.
- 5. The Commissioner & Secretary, Finance, Shillong for favour of information and necessary action.
- 6. The State Informatic Officer, NIC, Shillong for information and necessary action.
- 7. The Finance Officer, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 8. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of information and necessary action.
- 9. The Principal District Judge, Shillong for favour of information and necessary action.
- 10. The Director, Meghalaya State Judicial Academy, Shillong for favour of information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading this notification in the official website.
- 12. Notification File.
- 13. Office copy.

3051

REGISTRAR GENERAL